

[Srimati Parvathi Krishnan] have not been issued to the Central Provident Fund Commissioner to make the payments due.

The strike has now spread to other areas of Singareni, Collieries. The production of coal has come to a stand still thereby seriously affecting coal supplies to industry, etc. in the Southern region. Particularly affected areas are the thermal power plants in Tamilnadu and Andhra Pradesh.

The Minister of Energy should immediately see that the decision is taken forth with to sanction the amounts and announcement made by him so that work can be resumed and the production of coal ensured. The Minister of Energy for once should stop being unenergetic and he should be energetic about this matter.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER PAPER (CONSERVATION AND REGULATION OF USE) ORDER AND REVIEW AND ANNUAL REPORT OF HINDUSTAN MACHINE TOOLS LTD. FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): On behalf of Shri George Fernandes, I beg to lay on the Table:—

(1) A copy of Notification No. S.O. 276(E) (Hindi and English versions) published in Gazette of India dated the 19th April, 1978 issued under clause 5 of the Paper (Conservation and Regulation of Use) Order, 1974. [Placed in Library. See No. LT-2223/78].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Hindustan Machine Tools Limited, Bangalore for the year 1976-77.

(ii) Annual Report of the Hindustan Machine Tools Limited, Bangalore, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2224/78].

NOTIFICATION RE. FLOATATION OF MARKET LOANS BY CENTRAL GOVERNMENT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): I beg to lay on the Table a copy of Notification No. F. 4(2)-W&M/78 (Hindi and English versions) dated the 2nd May, 1978 regarding floatation of Market Loans by the Central Government. [Placed in Library. See No. LT-2225/78].

STATEMENT SHOWING REASONS FOR DELAY IN LAYING REPORTS ON ACTIVITIES OF COIR BOARD

SHRIMATI ABHA MAITI: I beg to lay on the Table a Statement (Hindi and English versions) showing reasons for delay in laying the (1) Annual* Report for the year 1976-77 and (2) Half-yearly* Report for the period from 1st April, 1977 to 30th September, 1977 on the activities of the Coir Board and the working of the Coir Industry Act, 1953. [Placed in Library. See No. LT-2226/78].

ANNUAL REPORT, ETC. OF CENTRAL VIGILANCE COMMISSION FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission for the year 1976-77.

*The Reports were laid on the Table on the 30th March, 1978.

(2) Memorandum (Hindi and English versions) explaining the reasons for non-acceptance by Government of the Commission's advice in certain cases mentioned in the above Report. [Placed in Library. See No. LT-2227/78].

NOTIFICATION RE. AGREEMENT WITH PROVISIONAL MILITARY GOVERNMENT OF SOCIALIST ETHIOPIA FOR AVOIDANCE OF DOUBLE TAXATION OF INCOME OF AIRCRAFT OPERATING ENTERPRISES AND NOTIFICATION CONTAINING CORRIGENDA TO THE FORMER ONE

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): On behalf of Shri Zulfiqarulla, I beg to lay on the Table:—

(1) A copy of Notification No. G.S.R. 8(E) (Hindi and English versions) published in Gazette of India dated the 4th January 1978 regarding Agreement between the Government of the Republic of India and the Provisional Military Government of Socialist Ethiopia for the avoidance of double taxation of income of enterprises operating aircraft. [Placed in Library. See No. LT-2228/78].

(2) A copy of Notification No. G.S.R. 159 (Hindi and English versions) published in Gazette of India dated the 2nd March, 1978 containing corrigenda to Notification No. G.S.R. 8(E), dated the 4th January, 1978. [Placed in Library. See No. LT-2229/78].

12.16 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

POLICE FIRING IN AGRA

डा० रामजी सिंह : (भागलपुर) :
प्रध्मक महोदय, मैं प्रविलम्बनीय लोक महत्व के निम्नलिखित विषय की और गृह मंत्री का

ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :—

“ 15 अप्रैल, 1978 को स्वर्गीय डा० बाबासाहेब अम्बेडकर का जन्मदिवस मनाने के लिए आगरा की सड़कों से जाते हुए जलूस में से अनुसूचित जातियों के कुछ व्यक्तियों को गिरफ्तार किये जाने, तदुपरांत हिंसा की घटनाओं तथा 1 मई, 1978 को पुलिस द्वारा गोली चलाये जाने, कपपू लगाये जाने और सेना को बुलाये जाने का समाचार” ।

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): Sir the deplorable incidents of violence in Agra have caused understandable concern and deserve strong condemnation.

According to reports received from the Government of U.P., when a procession taken out on the eve of the birth anniversary of Dr. Ambedkar on 14th April 1978 was passing through Rawatpara and Peepal Mandi in Agra there was some stone throwing and damage was caused to some shops. The police intervened and the procession passed off peacefully. Under the aegis of Dr. Babasaheb Ambedkar Jayanti Samiti some persons proposed to take out a procession on 23rd April 1978, on the same route which was opposed by the shop keepers of Rawatpara and Peepal Mandi. In view of the prevailing tension, the district authorities suggested to the sponsors of the procession to take an alternative route and also imposed prohibitory orders under section 144 Cr. P.C. as a precautionary measure. A procession of about 3,000 persons was taken out on 23rd April, 1978 and after some persuasion the leaders of the proces-